

and 161 subsidiaries out of a total of 481 branches and 171 subsidiaries operating in the country during 1975-76.

Firms under the Birla group

1348. SHRI JYOTIRMOY BOSU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) a list of firms under the control of the Birla group;

(b) initial and current paid up capital of each firm;

(c) details of inter-corporate investment made by the Birla group of firms during the last 3 years; and

(d) whether it is a fact that inter-corporate investment is one of the weapons of a business house to keep the companies under its control?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). Assuming registration under section 26 of the M.R.T.P. Act, 1969, as the basis for grouping, Statement I [Placed in Library. See No. LT_2586/78] hereto gives a list of undertakings which appear to belong to the Birla group, or are otherwise inter-connected with such undertakings, and the latest available information regarding their current paid-up-capital. As regards the initial capital, the actual amount of initial share subscription would be negligible generally, as it is usually comprised of only the statutory minimum number of shares required to be held by the subscribers to the Memorandum of Association for purposes of incorporating a company under the Companies Act.

(c) Details of the undertakings which are seen to have made inter-corporate investments in Indian Companies during the accounting years closing in 1975, 1976 and 1977 are shown in Statement 2 [Placed in Library. See No. LT-2586/78] to the extent infor-

mation is available from the balance sheets.

(d). Yes, Sir.

रेलवे खान पान निगम

1349. डा० लक्ष्मी नारायण पांडेय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इन दिनों रेलवे को खानपान व्यवस्था के बारे में काफी शिकायतें हैं;

(ख) क्या दिया जाने वाला खाना निर्धारित स्तर से काफी घटिया किस्म का होता है;

(ग) क्या भिन्न-भिन्न क्षेत्रीय रेलवे में भिन्न-भिन्न खानपान व्यवस्था है;

(घ) क्या खान-पान व्यवस्था में सुधार करने के लिए सरकार का विचार रेलवे खान पान निगम की स्थापना करने का है; और

(ङ) यदि हां, तो इस बारे में सरकार ने क्या कार्यवाही की है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) रेलों पर उपलब्ध की गयी खानपान सेवाओं के सम्बन्ध में समय-समय पर शिकायतें मिलती रहती हैं ।

(ख) जी नहीं ।

(ग) रेलों पर खानपान सेवाओं की व्यवस्था रेलों द्वारा स्वयं विभागीय रूप से और प्राइवेट ठेकेदारों द्वारा—दो माध्यमों से की जाती है ।

(घ) जी नहीं ।

(ङ) प्रश्न नहीं उठता ।